

Sabha Unstarred Question No. 254 dated 12th November, 1974.

(b) Information is being collected and will be laid on the Table of the House.

**Allotment of Fertiliser Agencies in Gujarat**

2667. SHRI ARVIND M. PATEL:  
SHRI VEKARIA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) number of fertilizer agencies allotted in Gujarat State during the years 1973-74 and 1974-75 District-wise;

(b) whether any preference has been given to unemployed engineers or other technical personnel; and

(c) if so, number of such agencies given?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). The information is being collected and will be laid on the Table of the House.

**Review of Synthetic Rubber Price Control Order**

2668. SHRI P. GANGA REDDY:  
SHRI JAGANNATH MISHRA:

Will the Minister of PETROLEUM be pleased to state:

(a) whether there is a proposal to review the Synthetic Rubber Price Control Order; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The price control on Synthetic Rubber has been lifted vide Ministry of PETROLEUM Order No. S.O. 179(E), dated 9th March, 1978.

**Number of Judges in Gauhati High Court**

2669. SHRI DASARATHA DEB: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether Government propose to increase the number of permanent and additional judges in the Gauhati High Court in view of its increasing work load of five States and two Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): No such proposal is under consideration. The existing sanctioned strength is sufficient to cope with the load of work of the High Court.

**Royalty on Crude Produced in Gujarat**

2670. SHRI ARVIND M. PATEL:  
SHRI VEKARIA:

Will the Minister of PETROLEUM be pleased to state:

(a) whether the Gujarat Government has recently requested the Central Government to increase the royalty rates for crude oil produced in that State; and

(b) if so, the decision taken by the Central Government in that regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The matter is still under consideration.

**Discovery of New Oil Fields**

2671. SHRI ARVIND M. PATEL:  
SHRI VEKARIA:

Will the Minister of PETROLEUM be pleased to state:

(a) the number of new oil fields that have been discovered during the years 1974-75 and 1975-76 in the country;